

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

225. C.P. (IB)/879(MB)2023

IN THE MATTER OF

Mr Mitul Sheth Proprietor Neel Enterprises ... Petitioner
Vs
HINDUSTAN CONSTRUCTION COMPANY LIMITED ... Respondent

U/s 9 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 06.11.2023

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. MADHU SINHA,
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Applicant: Adv. Aditya Udeshi (PH)

For the Respondent: Adv. Darshit Dave (VC)

ORDER

Counsel for the Respondent is directed to file reply before the next date of hearing by serving an advance copy on the Counsel opposite. List the matter for final arguments on **28.11.2023**.

Sd/-
MADHU SINHA
Member(Technical)

Sd/-
REETA KOHLI
Member(Judicial)

/z/